

SCHEDULE I

Form A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

For the attention of the stakeholders of Quintiles Phase One Clinical Trials India Private Limited

1	Name of corporate person	Quintiles Phase One Clinical Trials India Private Limited
2	Date of incorporation of corporate person	3 July 2009
3	Authority under which corporate person is incorporated/registered	Registrar of Companies, Hyderabad
4	Corporate identity number / limited liability identity number of corporate person	U73100TG2009FTC064239
5	Address of the registered office and principal office (if any) of corporate person	7th & 8th Floor, Apollo Health Street Building, Apollo Health City, Behind KBR Park, Jubilee Hills Hyderabad 500033, Telangana
6	Liquidation commencement date of corporate person	30 th September 2020
7	Name, address, email address, telephone number and the registration number of the liquidator	Adinarayana Babji Kota, Insolvency Professional, having IP registration No. IBBI/IPA-001/IP-P00850/2017-2018/11433, 3-1-211 Upstairs, Somasundaram Street, Secunderabad 500 003 Registered email id: kotababji@gmail.com Email for correspondence: kotababji11433quintiles@gmail.com Mobile: 9985212890
8	Last date for submission of claims	30 th October 2020

Notice is hereby given that the Quintiles Phase One Clinical Trials India Private Limited has commenced voluntary liquidation on 30th September 2020.

The stakeholders of Quintiles Phase One Clinical Trials India Private Limited are hereby called upon to submit a proof of their claims, on or before 30th October 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

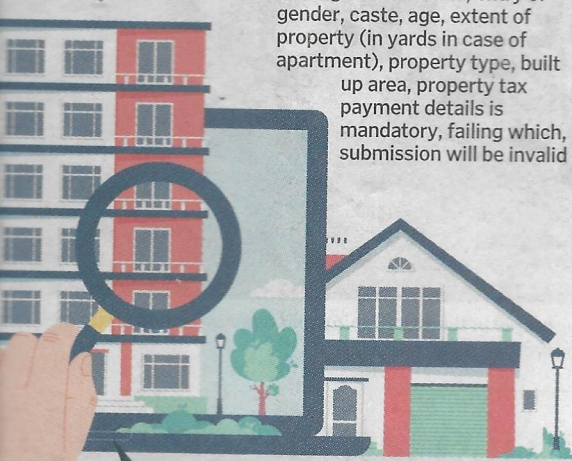
Name and Signature of the Liquidator: (K. Adinarayana Babji)

Date and Place: 05.10.2020
Secunderabad

use (residential or commercial etc.), land type (govt etc.), mode of acquisition (gift, purchase, inheritance etc.)
 will be followed by uploading details like gender, caste, mobile etc. Upon submission, particular property details will be displayed on screen
 will then have to upload including pin code, property type, plot area, built up area of the flat. It is the total built up area of flat, including common areas. Example: 1,000 sq ft, 1,200 sq ft)

user will have to furnish identification documents like patta, ration card, MNERGA, Aasara pension, Jan Dhan account or choose none of the above option, if ID details do not exist from above list

- Finally, Aadhaar card details are asked and upon entry of it, an OTP is issued to the user's mobile
- Upon entry of OTP, property owner's name and Aadhar number are checked and a message is flashed accordingly on screen saying 'data successfully saved' or data mismatch or others as per entry of data
- Among all these data, entry of gender, caste, age, extent of property (in yards in case of apartment), property type, built up area, property tax payment details is mandatory, failing which, submission will be invalid



In case owner resides in other city or abroad, tenant can disclose the details, upon approval by the owner

TS WHICH...
 EIPT, ETC
 NG
 AILS
 NCE.
 TO
 VE TO
 FICIALS

Manufacturing facilities in TS

ved, CEO, Evo-
 We want to es-
 am-ion battery
 facility in south
 angana is cer-
 radar. We will
 on by the first
 For all manu-
 re aim to make
 2 years in India,
 making invest-
 s 500 crore."

state-of-the-art buses that will reduce the payloads by 45 per cent. Telangana will remain one of the key States for our bus segment," she informed.
 The company currently operates a plant at Manesar. Evolent is also looking to acquire manufacturing units in India for three-wheelers and four-wheelers. The company which made its formal announcement on Sunday on its foray into Telangana with its first showroom in Madhapur, plans to expand its dealer network across

the State. Telangana is emerging as one of the key markets for electric vehicles, with the State government pushing green mobility with right policy support, noted Chaturvedi. Jayesh Ranjan, principal secretary, Industries and Commerce and IT, Government of Telangana, said, "Several electric vehicle companies are foraying into TS. The State offers enormous opportunities as a manufacturing hub, as there is a good connectivity to south, west and eastern parts of India."

mission, termed questions in paper-I tough and unpredictable. Aspirants found the questions to be twisted and indirect in nature.

The exam was held amid Covid-19 safety measures at 99 centres in the city on Sunday. While a total of 46,121 candidates applied for the exam in Hyderabad, 20,745 (44.97 per cent) were present in the forenoon session and 20,669 (44.81 per cent) attended the afternoon session. M Sridhar, who appeared for the test at a centre in Uppal, said the paper-I was very difficult in comparison with last year. He found questions in the

rect questions were less. The paper-II was easy for aspirants who prepared well and is normal for an average candidate," he said.

According to Brain Tree director Gopala Krishna, in paper-I questions appeared from all areas in the syllabus and 40 per cent of the questions were from economic and social development and history. There were also a significant number of questions from the applied aspects of general science.

Shikara Academy director Deepika Reddy said, there were more questions from ancient history than modern history in paper-I.

cash, 10 mobile phones and other articles from them. Hyderabad Commissioner's Task Force (North) team caught Anand Bhai Tapadia, Shyam Sunder Sharma, Pamba Karandas, Tummar Ashok and Yashwanth Kumar from a chit fund office located in the mall. "Anand was organising the cricket betting with the help of his associates. He was in touch with one Alpesh of Gujarat," said P Radha Kishan Rao, DCP, Task Force. The five persons along with the property were handed over to Abid Road police station.

Tobacco products worth Rs 10L seized

CITY BUREAU
 Hyderabad

The Hyderabad Commissioner's Task Force (south) team raided two houses and seized tobacco products worth Rs 10 lakh. Two persons were taken into custody. The Task Force team raided two houses at Naseebnagar, Phoolbagh under Chandrayangutta police station limits and Fatehshah nagar under Bhavaninagar police station limits.

The two persons were procuring gutkha and foreign cigarettes illegally and selling it to small traders, police said.

Four arrested with 21 kg ganja

CITY BUREAU
 Hyderabad

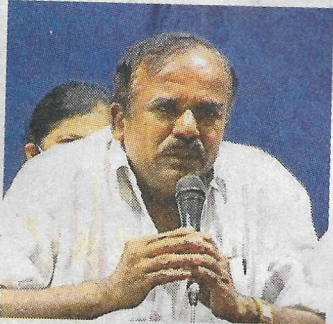
The Enforcement team of the Prohibition and Excise caught four persons for selling ganja at Tilaknagar on Sunday. The sleuths seized 21 kg of ganja, two motorcycles and four mobile phones from them. Acting on a tip off, the team arrested K Manoj Singh

(42), K Mahesh Daniel Reddy (24), K Srujan Kumar (23), and Venkata Sai Shanshank (22). "The four persons along with few others were selling the contraband in the city after sourcing it from Andhra Pradesh. On information the four persons were caught while few others involved in the case are absconding," said the officials.

SCHEDULE I Form A		
PUBLIC ANNOUNCEMENT		
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)		
For the attention of the stakeholders of Quintiles Phase One Clinical Trials India Private Limited		
1	Name of corporate person	Quintiles Phase One Clinical Trials India Private Limited
2	Date of incorporation of corporate person	3 July 2009
3	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Hyderabad
4	Corporate identity number / limited liability identity number of corporate person	U73100TG2009FTC064239
5	Address of the registered office and principal office (if any) of corporate person	7th & 8th Floor, Apollo Health Street Building, Apollo Health City, Behind KBR Park, Jubilee Hills Hyderabad 500033, Telangana
6	Liquidation commencement date of corporate person	30th September 2020
7	Name, address, email address, telephone number and the registration number of the liquidator	Adinarayana Babji Kota, Insolvency Professional, having IP registration No. IBB/PA-001/IP-P00850/2017-2018/11433, 3-1-211 Upstairs, Somasundaram Street, Secunderabad 500 003 Registered email id: kotababji@gmail.com Email for correspondence: Ph : 9985212890, kotababji11433quintiles@gmail.com
8	Last date for submission of claims	30th October 2020
-Notice is hereby given that the Quintiles Phase One Clinical Trials India Private Limited has commenced voluntary liquidation on 30th September 2020. The stakeholders of Quintiles Phase One Clinical Trials India Private Limited are hereby called upon to submit a proof of their claims, on or before 30th October 2020, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.		
Date : 05.10.2020		Sd/- (K. Adinarayana Babji)
Place: Secunderabad		Name and Signature of the Liquidator

చోటు చేసుకుంది. సంఘటన సంబంధించినానిక ఎన్ఐఐ శ్రీశైలం తెలిపిన వివరాల ప్రకారం మండల కేంద్రంలో నివసిస్తున్న మంగలి వెంకటయ్య, పద్మమ్మ దంపతుల మధ్య ఆదివారం మధ్యాహ్నం రెండు గంటల సమయంలో గొడవ జరగడంతో తాగినమైకంలో ఉన్న వెంకటయ్య భార్య తలపై కర్రతో దాడిచేయడం జరిగిందన్నారు. పద్మమ్మ తలపై కర్రతో బలంగా కొట్టడంతో తలకు బలమైన గాయమై ఇంట్లోనే కుప్పకూలింది. కొన ఊపిరితో ఉన్న ఆమెను కొండగల్ ప్రభుత్వ ఆసుపత్రికి తరలించగా అక్కడ చికిత్స పొందుతూ ఆమె మృతి చెందినట్లు తెలిపారు. ప్రధానంగా కుటుంబ కలహాలే ఈ దాడికి కారణం అని భర్త వెంకటయ్య పరారీలో ఉన్నాడని, మృతురాలి అత్త వెంకటమ్మ ఫిర్యాదుతో కేసు నమోదు చేసి దర్యాప్తు చేస్తున్నట్లు ఎన్ఐఐ తెలిపారు.

టీఎంయూలో చీలికలు లేవు : వెంకటేశం



మన తెలంగాణ/హైదరాబాద్ : తెలంగాణ మజ్దూర్ యూనియన్ (టీఎంయూ) ప్రధాన కార్యదర్శి అశ్వత్థామరెడ్డిని సమర్థిస్తూ.. టీఎంయూ గ్రేటర్ హైదరాబాద్ జోన్ ఏకగ్రీవంగా తీర్మానం చేసిందని హైదరాబాద్ జోన్ కార్యదర్శి వెంకటేశం పేర్కొన్నారు. సుందరయ్య విజ్ఞాన కేంద్రంలో నిర్వహించిన టీఎంయూ జీహెచ్ఎంసీ విభాగం సమావేశంలో ఈ మేరకు స్పష్టం చేశారు. భవిష్యత్ కార్యచరణ, సమ్మె తర్వాత ఆర్థిక పరిస్థితి, కార్మికులు ఎదుర్కొంటున్న సమస్యలపై సమావేశంలో పేర్కొన్నారు. ఈ సందర్భంగా టీఎంయూలో చీలికలు లేవని వెంకటేశం పేర్కొన్నారు. కొంతమంది అసంతృప్తులు వెళ్లినంత మాత్రాన.. యూనియన్ చీలిపోయినట్లు కాదని స్పష్టం చేశారు. కార్య నిర్వాహక అధ్యక్షుడు థామస్ రెడ్డి తన తప్పు తెలుసుకుని.. మళ్లీ యూనియన్ లోకి రావాలని ఆయన కోరారు.



మన తెలంగాణ/హైదరాబాద్ : తెలంగాణ కల్చర్ సొసైటీ, సింగపూర్ ఆధ్వర్యంలో ఇక్కడి హెల్త్ అండ్ సైన్సు అథారిటీ సమక్షంలో 11 బోల్ రమ్ రోడ్లో ఆదివారం ఏర్పాటు చేసిన

టిసిఎస్ఎస్ రక్తదాన శిబిరం-2020 విజయవంతమైంది. వరుసగా గత పది సంవత్సరాల నుండి ఈ రక్తదాన శిబిరాన్ని టీసిఎస్ఎస్ నిర్వహిస్తోంది. సొసైటీ పిలుపు మేరకు సుమారు

యాదగిరిశుడి సేవలో భూ

ఆర్థిక సేవల్లో భక్తుల సందడి

మనతెలంగాణ/యాదాద్రి : యాదాద్రి శ్రీ లక్ష్మీనరసింహస్వామి దేవాలయంలో భక్తులు స్వామివారిని దర్శించుని తరించారు. కొవిడ్-19 కారణంగా కొన్ని మాసాలుగా ఆలయంలో ఆర్థిక సేవలకు భక్తులు లేకుండానే నిర్వహించారు. ఆదివారం నుండి శ్రీవారి ఆలయంలో భక్తులకు ఆర్థిక సేవలకు అనుమతులు కల్పించారు. దీంతో స్వామి వారి సేవకు అధిక సంఖ్యలో భక్తులు హాజరై పూజలు నిర్వహించారు. తెల్లవారుజామున 4 గంటలకు ఆలయాన్ని తెరచి సుప్రభాత సేవ, అభిషేకం, అర్చన, నిత్య కల్యాణం, సుందర్భనారాసినంహ హోమం, సువర్ణ పుష్పార్చన, జోడీ సేవలు, శ్రీ సత్యనారాయణ స్వామి ప్రత్యేక నిర్వహించారు. వారంతపు సెలవు దినం కావడంతో భక్తులు

లు అధిక సంఖ్యలో తరలి వచ్చి శ్రీ దర్శించుకున్నారు. ఆలయ పరిసర రద్దీ నెలకొంది. కొండపై శివాలయ అనుబంధ ఆలయమైన శ్రీ పాత లక్ష్మీక్షేత్రంలో భక్తులు పూజలు చేశారు. స్వామి వారి దేవస్థానం స్వామివారి గంగా ఆదివారం 11 లక్షల 74 వేల ఆదాయం వచ్చినట్లు ఆలయ కార్యకర్త తెలిపారు. ప్రధాన బుకింగ్ ద్వారా శీఘ్ర దర్శనంలో రూ.10,700, ప్రత్యేక కల్యాణ కట్ట రూ.18,000, విహారూ.7,240, ప్రసాదాలు రూ.6,700, రూ.4,350, శాశ్వతపూజలు రూ.

కాళేశ్వర ఆలయ అం

- దేవాలయానికి రూ.25కోట్లు కేటాయింపు
- వేద పండితులచే ఆశీర్వాచనం పొందిన మంత్రి కొప్పల ఈశ్వర్

మనతెలంగాణ/జయశంకర్ భూపాలపల్లి జిల్లా ప్రతినిధి/కాళేశ్వరం/కాటారం : దక్షిణ కాశీగా విరాజిల్లే కాళేశ్వర ముక్తేశ్వరస్వామి ఆలయ అభివృద్ధికి గతంలో లేని విధంగా రాష్ట్ర ప్రభుత్వం పెద్దపేట వేసినదని పెద్దపల్లె కులాల సంక్షేమశాఖ మంత్రి కొప్పల ఈశ్వర్ అన్నారు. నిరాధరణకు గురైన ఈ ఆలయ స్థాయికి తగిన విధంగా సర్వతోముఖాభివృద్ధికి రూ. 25 కోట్లను కేటాయించడం జరిగిందన్నారు. వాటితో భక్తులను ఆకట్టుకోవడమే కాకుండా ఆధ్యాత్మిక విలువలను పెంచడంతో పాటు సర్వాంగ సుందరంగా ప్రాంగణాన్ని తీర్చిదిద్దడమే లక్ష్యంగా త్వరలో పనులు చేపడతామని చెప్పారు. ఈ ఆలయం తెలంగాణ, ఛత్తీస్ గడ్, మహారాష్ట్రల నుండి వచ్చే భక్తులను ఆకట్టుకునే పెద్ద ఆధ్యాత్మిక కేంద్రమని అన్నారు. జయశంకర్ జిల్లా మహాదేవపూర్ మండలంలో ఆదివారం ఆలయంలో తొలి ఆర్థిక సేవలో మంత్రి పాల్గొన్నారు.



ఆలయాలపై ప్రత్యేక శ్రద్ధ

తమ ప్రభుత్వానికి దేవాలయాలపై శ్రద్ధ ఉందని, అందులో భాగంగా యాదాద్రి రక్తదాన శిబిరం వంటి పురాతన ఆలయాల

SCHEDULE I Form A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) For the attention of the stakeholders of Quintiles Phase One Clinical Trials India Private Limited	
1 Name of corporate person	Quintiles Phase One Clinical Trials India Private Limited
2 Date of incorporation of corporate person	3 July 2009
3 Authority under which corporate person is incorporated/ registered	Registrar of Companies, Hyderabad
4 Corporate identity number / limited liability identity number of corporate person	U73100TG2009FTC064239
5 Address of the registered office and principal office (if any) of corporate person	7th & 8th Floor, Apollo Health Street Building, Apollo Health City, Behind KBR Park, Jubilee Hills Hyderabad 500033, Telangana
6 Liquidation commencement date of corporate person	30th September 2020
7 Name, address, email address, telephone number and the registration number of the liquidator	Adinarayana Babji Kota, Insolvency Professional, having IP registration No. IBB/I/PA-001/IP-P00850/2017-2018/11433, 3-1-211 Upstairs, Somasundaram Street, Secunderabad 500 003 Registered email id: kotababji@gmail.com Email for correspondence: Ph : 9985212890, kotababji11433quintiles@gmail.com
8 Last date for submission of claims	30th October 2020

-Notice is hereby given that the Quintiles Phase One Clinical Trials India Private Limited has commenced voluntary liquidation on 30th September 2020. The stakeholders of Quintiles Phase One Clinical Trials India Private Limited are hereby called upon to submit a proof of their claims, on or before 30th October 2020, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 05.10.2020
Place: Secunderabad

Sd/- (K. Adinarayana Babji)
Name and Signature of the Liquidator